

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6943  
ANSWERED ON:07.05.2010  
PENDING PROJECT PROPOSALS UNDER BSUP AND IHSDP  
Bhaiya Shri Shivraj;Joshi Shri Kailash;Patel Shri Deoraj Singh

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether some of the project proposals submitted by the State Governments and Union Territory Administrations including State of Madhya Pradesh under Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) during the last three years and till date are still lying pending with the Union Government for clearance;
- (b) if so, the details of such project proposals and the reasons for their pendency, State/UT-wise; and
- (c) the action taken by the Union government for clearance of pending project proposals and release of funds thereunder?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): No project proposals from States and Union Territory Administrations, which are in accordance with guidelines of Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) –components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) are pending with the Union Government in respect of States/Union Territories having balance against the 7-year Mission Period allocation indicated by the Planning Commission.

(b) & (c): Do not arise.